

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1866
ANSWERED ON- 07/08/2024

INCIDENTS AT TOLL PLAZAS

1866. SHRI NEERAJ DANGI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of toll charges collected by toll plazas in Rajasthan during the last three years and the current year;
- (b) the details of incidents of theft, loot and assault at toll plazas in the Country in connection with payment of toll charges during the said period, State-wise;
- (c) the number of cases related to such incidents at Toll plazas pending in Courts and the action taken thereon so far; and
- (d) the measures taken or being taken by Government to prevent such incidents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of User Fee collection at Fee Plazas in the State of Rajasthan during the last three years and the current year are as under:-

| Financial Year | User fee collection (in Crore Rupees) |
|--------------------------------|---------------------------------------|
| 2021-22 | 3,954.32 |
| 2022-23 | 5,116.67 |
| 2023-24 | 5,885.05 |
| 2024-25 (upto 30th June, 2024) | 1,433.58 |

(b), (c) & (d) The details of incidents of theft, loot and assault at fee (toll) plazas for which FIRs have been lodged are at Annexure. Such incidents of theft, loot and assault are very less at fee plazas. However, Marshalls are appointed at fee plazas by the fee collecting agencies or the Concessionaires in order to prevent any such incident of theft, loot or assault from happening.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1866 FOR ANSWER ON 07.08.2024 ASKED BY SHRI NEERAJ DANGI REGARDING INCIDENTS AT TOLL PLAZAS

The details of incidents of theft, loot and assault at fee (toll) plazas:

| Sr. No. | Fee Plaza Name | Section | PIU | State | Details of Incident of Theft, loot , assault related to payment of toll charges | Action Taken on the incident and current Status | Whether the case is pending in court, if yes, details thereof |
|---------|----------------|---|---------|-----------|--|---|---|
| 1 | Barsalpur | Khajuwala Poogal Bap section of NH 911A & 911 | Bikaner | Rajasthan | The local people/ unidentified antisocial elements attacked and damaged the Fee plaza along with manhandling and loot of collection of Fee plaza | FIR No. 0087 dated 23.04.2021 under section 342, 323, 427 and 143 was lodged. The toll plaza now operational | No |
| 2 | | | | | | FIR was registered by FIR No 001 dated 01.01.2022 under section 452,323,341,147,148,149 and 3. The toll plaza now operational | No |
| 3 | | | | | | FIR has been lodged by FIR No 0120 dated 29.11.2023 under section 327, 384, 427 and 120-B. The toll plaza now operational | No |

| | | | | | | | |
|---|-----------|---|----------|------------|--|---|----|
| 4 | | | | | | FIR has been lodged by FIR No 0123 dated 02.12.2023 under section 323, 341, 427, 452 & 392. The toll plaza now operational | No |
| 5 | Gangajali | Khajuwala Poogal Bap section of NH 911A & 911 | Bikaner | Rajasthan | The local people/unidentified antisocial elements attacked and damaged the Fee plaza along with manhandling and loot of collection of Fee plaza | FIR has been lodged by FIR No 0075 dated 01.12.2023 under section 427, 395, 147, 148 & 149. The toll plaza now operational | No |
| 6 | Manan | KhemKaran to Amritsar from Km 22.673 to Km 71.496 (NH-354) | Amritsar | Punjab | Some local thief/gangster stole money and a mobile phone from the Manan toll plaza and damaged some NHAI property | The FIR was toll agency and now that person is in prison. | No |
| 7 | Pudur | Four laning of Madurai - Chettikulam - Natham - Thuvankurichi section of NH-785 | Madurai | Tamil Nadu | On 06.03.2024, one driver of vehicle along with around 10 persons verbally threatened the staff of user fee collecting agency against the collection of user fee from people of Vathipatti Village and damaged the Cameras, Automatic Boom Barrier and Flower Pot in the toll plaza premises and disturbed the road users. | On 07.03.2024 user fee collecting agency has lodged a complaint at Natham Police Station against the said vehicle personnel and others who damaged the toll plaza premises. | No |
